

their protests are unfounded and ill-fated?

Mr. Speaker: That is what has been stated in the second part of the answer.

Shri Jawaharlal Nehru: They are receiving the same quantity of water.

Shri Velayudhan: May I know whether Government has got any information on the report that the talk between India and Pakistan on the canal water dispute has failed?

Shri Jawaharlal Nehru: Talks started about two years and nine months or three years ago but at the instance of the suggestion made by the President of the World Bank which was accepted. Those talks extended themselves over this lengthy period unexpectedly—at any rate we did not expect. We had given an assurance that while the talks were in progress,—and during these discussions, both parties have given the assurance—that there will be no change in the quantum of water supplied. After the World Bank had made its proposals and we had accepted them and some months had passed, the Pakistan Government practically rejected them. Then we informed the World Bank and the Pakistan Government that we were not bound by any assurance that we had given, but we were always prepared to continue the talks. In effect, talks have been continued in a different context, that is, in the context of accepting or not accepting the World Bank's proposals and then proceeding to consider the next step. The visit here of the World Bank was in last month and I imagine that early next month there are going to be further talks in Washington.

HANDLOOM CLOTH

*1461. **Shri Kelappan:** Will the Minister of Commerce and Industry be pleased to state:

(a) the measures that have been adopted to improve the export trade in hand-loom cloth; and

(b) the progress made with regard to the proposal to appoint marketing officers for hand-loom cloth in Colombo, Baghdad, Rangoon and Singapore?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 90.]

Shri Kelappan: Is it a fact that hand-loom weavers do not get enough yarn to keep them fully employed?

Shri T. T. Krishnamachari: Not so far as I know.

FIVE YEAR PLAN FOR KASHMIR

*1462. **Shri M. S. Gurupadaswamy:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Kashmir Government have prepared a revised Five Year Plan for the State;

(b) whether it is a fact that the new Plan requires greater expenditure than what is provided now;

(c) if so, what will be the total amount of money required for the revised Five Year Plan of the Kashmir Government; and

(d) the share of the Central Government for implementing this Plan?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). The Five Year cost of the revised Plan is Rs. 15.53 crores, of which Rs. 11.79 crores will be the share of the Central Government.

Shri M. S. Gurupadaswamy: May I know whether this plan was considered at any stage by the Planning Commission?

Shri Hathi: It was considered by the Planning Commission?

Shri M. S. Gurupadaswamy: May I know whether it forms part of the Five Year Plan of India?